

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 24th February, 2025

No. LJ(B) 99/92/Pt.II/219 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. Chengreng D Sangma, Assistant Commissioner, as the Executive Magistrate within South Garo Hills District with immediate effect until further orders.

Sd/-
(Cyril V.D. Diengdoh),
Commissioner & Secretary to the
Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 99/92/Pt.II/219 -A,
Copy forwarded to:-

Dated Shillong, the 24th February, 2025

1. The Deputy Commissioner, South Garo Hills District, Baghara with reference to your letter No. SGH/DC/GENL/Law Dpt/46/2021/200 Dt. 07.01.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.